The expenditure incurred in this office for 1964-65, 1965-66 and the sanctioned expenditure for 1966-67 is as under:

		Rs.
1964-65	 	5,22,025.40
1965-66	 	6,15,425.83
Sanction for 1966-67	 	5,73,000.00

- (b) There has been no complaint received of indifferent replies of officials in the Public Relations Office, Northern Railway. There have, however, been 4 complaints received since 1962 of unbusiness-like attitude on the part of the Assistant Officers in the Public Relations and Commercial Publicity branches of the Railway.
- (c) Investigations held in these cases of complaints revealed that two of them were on minor issue arising out of misunderstanding. The other two complaints are under investigation,

IMPORT OF WHEEL CHAIR FROM WEST GERMANY

- *113. SHRI ABID ALI: Will the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that some West German citizens, with the help of H.E. the President of West Germany, collected necessary amount for sending a wheel chair for the use of an invalid resident of Ahmedabad who had lost both the legs resulting from a car accident;
- (b) if so, whether an application was submitted for the import of the said chair; and
- (c) whether it was exempted from import duty?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) Yes, Sir. A wheel chair was sent by some West German citizens. It was for an invalid resident of Baroda—not Ahmedabad—who had lost both his legs in a railway accident.

(b) and (c) Yes, Sir.

DOUBLING OF RAILWAY LINE BETWEEN JALARPET AND SALEM

*114. SHRI R. T. PARTHASARATHY: Will the Minister of RAILWAYS be pleased to state:

- (a) when the doubling of the Railway line between Jalarpet and Salem on the Southern Railway will be completed; and
- (b) what are the reasons for delay in the completion of the work?

THE DEPUTY MINISTER IN THE MINISTRY OF RAJLWAYS (SHRI SHAM NATH): (a) and (b) Of the 121 K.Ms. long section between Jalarpet and Salem, double line to the extent of 74 K.Ms. between Jalarpet to Tirupattur and Morappur to Salem already exists. The single line portion of 47 K.Ms. between Tirupattur and Morappur is not expected to be a bottleneck in the free movement of traffic between Jalarpet and Salem for quite some period and as such there is no proposal to double this section

COMPENSATION FOR CARGO SEIZED BY PAKISTAN

*115. SHRI R. K. BHUWALKA: Will the Minister of COMMERCE be pleased to state the efforts made by Government to secure compensation for those Indian consignees whose cargoes had been confiscated by Pakistan while in transit through inland waters in East Pakistan during the recent Indo-Pakistan conflict?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): The question of securing compensation from the Government of Pakistan in regard to confiscated cargoes will be again taken up with Government of Pakistan in any forthcoming talks that may take place between the two countries.

FUND FOR LOAN TO JUTE MANUFACTURERS
FOR MODERNISATION OF JUTE INDUSTRY

- *116. SHRI SITARAM JAIPURIA: Will the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that the Indian Jute Mills Association has asked the Government of India to create a special fund for providing loans to jute manufacturers for further modernisation of the industry;
- (b) if so, whether any scheme for the fund has been submitted by the Association to the Government, if so, the main features of the scheme; and

^{†[]} English translation.